



BY E-MAIL

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-242/2010/3060/A**

From :- Shri Kaushik Kumar Sharma,  
JT. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti Rita Kar,  
District & Sessions Judge,  
Nagaon.

Dated Guwahati the 10<sup>th</sup> June, 2019.

Sub: **Permission to leave station.**

Ref:- Letter No. DJN/3390 dated 04.06.2019

Madam,

With reference to the above, I am directed to inform you that, your prayer for permission to leave the station, w.e.f. the evening of 04.06.2019 till the morning of 06.06.2019, has been granted/rejected.

Shri Rajesh Kumar Todi, Civil Judge cum Asstt. Sessions Judge, Nagaon, in his absence Smti. Munmun B. Sarma, Chief Judicial Magistrate, Nagaon, will remain in-charge of your Court and office in your absence.

Yours faithfully,

Sdt-

**JT. REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-242/2010/3061/A, dated 10.06.19

Copy to:

✓ 1. The Systems Analyst, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**

*Rolan*